

THE INDIAN LIGHTHOUSE (AMENDMENT) ACT, 1959

No. 16 OF 1959

[8th May, 1959]

An Act further to amend the Indian Lighthouse Act, 1927.

BE it enacted by Parliament in the Tenth Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Indian Lighthouse (Amendment) Act, 1959.

Amendment of section 10. 2. In sub-section (1) of section 10 of the Indian Lighthouse Act, 1927, for the words "four annas", the words "fifty *naye paise*" shall ~~17~~ of 1927. be substituted.